GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA

UNSTARRED QUESTION NO:203
ANSWERED ON:09.07.2014
ONLINE APPLICATION FOR ENVIRONMENTAL CLEARANCE
Pradhan Shri Nagendra Kumar

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has started any system for online submission for environmental clearance in the country;

(b) if so, the details thereof;

(c) the details of the online applications received so far from various States in this regard along with their status, State-wise; and

(d) the extent to which online submission is likely to promote transparency in governance and expeditious clearance of such applications?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) &(b) Yes Sir. The Ministry of Environment, Forests and Climate Change has mandated online submission of proposals for Terms of Reference (ToR) and Environment Clearance (EC) with effect from 01.07.2014.

(c) 14 applications (1 for EC and 13 for ToR) have been received on line so far for consideration. The application for EC relates to a project in Rajasthan State. As regards ToR applications, four applications each have been received from project proponents in Chhattisgarh and Gujarat States, and One application each has been received from project proponents in Delhi, Karnataka, Odisha, Rajasthan and Telangana States.

(d) The mandating of online submission for ToR/EC applications is with a view to bringing in transparency in the system and facilitating early decision making.